

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF MULTIPURPOSE TRADING AND AGENCIES LIMITED

Registered office : E-29, N D S E Part-II, New Delhi-110049.

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of the Acquirers Mr Ajay Singh B-1, Kalindi Colony, New Delhi-110065, Mr Bhupendra Kansagra 4, Old Gannon Close, Northwood, Middlesex, U.K. HA4 2LU and Mr Sanjay Malhotra Goudsbloemlaan 25, 2565 CN, Den Haag, Netherlands in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto furnishing the details subsequent to the Public Announcement (PA) for the Open Offer made on the April 10, 2006 and corrigendum to the Public Announcement made on May 20, 2006 and the Offer Closed on June 21, 2006.

1. Name of the Target Company : MULTIPURPOSE TRADING AND AGENCIES LIMITED
2. Name of Acquirer : MR AJAY SINGH, MR BHUPENDRA KANSAGRA AND MR SANJAY MALHOTRA
3. Name of Manager to the Offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the offer : BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : FRIDAY JUNE 02, 2006
 - b) Date of Closure of the Offer : WEDNESDAY JUNE 21, 2006
6. Details of the Acquisition :

S. No.	Item	Proposed in the offer Document		Actuals	
1.	Offer Price	Rs. 11.00		Rs.11.00	
2.	Shareholding of acquirer before MOU/PA	No. of shares	%	No. of shares	%
		Nil	--	Nil	--
3.	Shares acquired by way of MOU or Market Purchases	No. of shares	%	No. of shares	%
		54,400	53.33	54,400	53.33
4.	Shares acquired in the open Offer	No. of shares	%	No. of shares	%
		20,400	20.00	Nil	Nil
5.	Size of Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 2,24,400/-		Nil	
6.	Shares acquired after P.A. but before 7 working days prior to closure date:- Price of Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		74,800	73.33	54,400	53.33
8.	Pre and Post Offer Shareholding	Pre Offer	Post Offer	Pre Offer	Post Offer
		47,600 (46.67)	27,200 (26.67)	47,600 (46.67)	47,600 (46.67)

7. Status of the Escrow Account, whether released or not : Not yet released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : None

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>

The Acquirers Mr Ajay Singh, Mr Bhupendra Kansagra and Mr Sanjay Malhotra accept full responsibility for the information contained in this Post Offer Public Announcement.



Chartered Capital and Investment Limited

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On behalf of the Acquirers

Place: New Delhi

Date : 23rd June, 2006